

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

REVIEW PETITION (CRIMINAL) Diary No. 38605/2023  
in  
Writ Petition (Criminal) No. 268/2021

NAMA SEETHAIAH

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(IA No. 191735/2023 - APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT, IA No. 191724/2023 - CONDONATION OF DELAY IN FILING REVIEW PETITION and IA No. 191736/2023 - STAY APPLICATION)

Date : 03-04-2024 This matter was circulated today.

CORAM :

HON'BLE MR. JUSTICE SANJIV KHANNA  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE DIPANKAR DATTA

By Circulation

UPON perusing papers, the Court made the following  
O R D E R

There is a delay of 387 days in filing the present review petition.

Issue notice on the application for condonation of delay, as well as, on the review petition. Tag with Review Petition (Criminal) No. 219/2022 titled "*Karti P. Chidambaram vs. The Directorate of Enforcement*".

Notice will be served by all modes, including *dasti*.

Application for listing the review petition in open Court is allowed.

(DEEPAK GUGLANI)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR